

(c) if so, the countries that participated in the seminar; and

(d) whether India and China have decided to have a common programme for the welfare of the disabled?

THE MINISTER OF WELFARE (SHRI BALWANT SINGHRAMOOWALIA) : (a) India and China have decided to promote dialogue and exchange of views on the means of generating, in both countries, a more conducive policy and programme milieu for achieving the implementation targets for the agenda for action for the Asian and Pacific Decade of Disabled Persons.

(b) India-China Seminar on Multisectoral Collaborative Action for People with Disabilities was held in New Delhi from 25th March to 2nd April 1997.

(c) The seminar was organised in close cooperation with the Economic and Social Commission for Asia and Pacific (ESCAP) and other members of the Regional Inter-Agency Committee for Asia and Pacific (RICAP), sub-committee on disability concerns. Apart from India and China, one representative from Government of Malaysia also participated in the Seminar.

(d) Various decisions were taken on inter-sectoral issues and multisectoral collaboration for realising the goal of equal opportunities and full participation of people with disabilities specific to both the countries. Certain concrete areas were identified in the area of education, health, vocational training and employment, and communication for inclusion of concerns of people with disabilities in the mainstream policies and programmes of relevant sectors. Similarly inter sectoral issues were also discussed and recommendations were made for greater coordination between various sectors, and allocation of resources for the disability related concerns by all sectors.

#### Surplus Production and Export of Sugar

5956. SHRI K. PARASURAMAN :  
SHRI G.A. CHARAN REDDY :  
DR. M.P. JAISWAL :  
SHRI NITISH KUMAR :  
SHRI SURENDRA YADAV :  
SHRI AMAR PAL SINGH :

Will the Minister of FOOD be pleased to state :

(a) whether in the absence of an integrated sugar policy, domestic sugar industry has become a victim of the surplus production;

(b) if so, the total stocks including the carry-over stock at present;

(c) the amount of sugar exported during 1995-96 and 1996-97 and sugar to be exported during 1997-98 along with the rate at which it is exported/to be exported country-wise;

(d) whether the Government have decided to export sugar but there are no takers of it in the international market;

(e) if so, the reasons therefor; and

(f) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) No, Sir, the high production level achieved during the last two sugar seasons was on account of all time record crushing of sugar cane.

(b) The total stock of sugar as on 31.3.97 were about 114.62 lakh tonnes.

(c) The country-wise quantity of sugar exported and the value realised during the Financial years 1995-96 and 1996-97 are given in the Statement enclosed.

Export of sugar during financial year 1997-98 would depend upon production trends, requirement for internal consumption and the surplus availability of Freesale sugar.

(d) to (f) The Government has decanalised the Sugar exports by repealing the Sugar Export Promotion Act, 1958 on 15.1.97 with a view to encourage private initiative in the export of sugar. The quantum of sugar exports depends upon a host of factors including international sugar prices.

#### Statement

Statement showing the country-wise quantity of Sugar exported and the value realised during the Financial Years 1995-96 and 1996-97

| Financial Year | S.No. | Name of Country | Quantity<br>(in mts.) | Value<br>(in Rs. Crores) |
|----------------|-------|-----------------|-----------------------|--------------------------|
| 1              | 2     | 3               | 4                     | 5                        |
| 1995-96        | 1.    | Maldives        | 1000.00               | 1.30                     |
|                | 2.    | Somalia         | 2000.00               | 2.65                     |
|                | 3.    | Aden            | 2200.00               | 2.65                     |

| 1       | 2   | 3          | 4                  | 5                 |
|---------|-----|------------|--------------------|-------------------|
|         | 4.  | Myanmar    | 8000.00            | 10.5              |
|         | 5.  | U.S.A.     | 9336.00            | 11.85             |
|         | 6.  | Eritrea    | 12500.00           | 15.25             |
|         | 7.  | Yemen      | 15000.00           | 18.51             |
|         | 8.  | France     | 30300.00           | 72.64             |
|         | 9.  | Russia     | 63750.00           | 93.44             |
|         | 10. | Sri Lanka  | 110095.00          | 137.54            |
|         | 11. | Indonesia  | 180136.00          | 230.86            |
|         |     |            | <b>4,34,317.00</b> | <b>597.34</b>     |
| 1996-97 | 1.  | Maldives   | 2323.50            | Not yet finalised |
|         | 2.  | Yemen      | 2500.00            | -                 |
|         | 3.  | Myanmar    | 5500.00            | -                 |
|         | 4.  | Kenya      | 29500.00           | -                 |
|         | 5.  | Bangladesh | 35758.50           | -                 |
|         | 6.  | USA        | 13593.00           | -                 |
|         | 7.  | Indonesia  | 156773.95          | -                 |
|         | 8.  | Russia     | 50430.00           | -                 |
|         | 9.  | Sri Lanka  | 126776.05          | -                 |
|         | 10. | Pakistan   | 319450.55          | -                 |
|         | 11. | France     | 10000.00           | -                 |
|         | 12. | Jordan     | 6000.00            | -                 |
|         | 13. | Dubai      | 5500.00            | -                 |
|         | 14. | Ealman     | 1770.25            | -                 |
|         | 15. | Somalia    | 38000.00           | -                 |
|         | 16. | Eritrea    | 12500.00           | -                 |
|         |     |            | <b>8,16,375.80</b> | -                 |

Note : Quantity & value excluding Nepal. (All figures are provisional)

#### Centre for Disaster Management

5957. DR. ARUN KUMAR SARMA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received any proposal from the Assam Government for the establishment of a Centre for the Disaster Management in Tezpur University, Assam;

(b) if so, the decision of the Government thereon;

(c) whether any budgetary provision has been made for the purpose for 1997-98; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) A proposal was received from the Tezpur University for setting up a faculty of Natural Disaster Management in the University.

(b) In consultation with the Government of Assam a Faculty of Natural Disaster Management has been